THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) The non-resident shareholding in M/s Bayer (India) Limited is 51 per cent.

(b) The Company had remitted the following amounts towards dividend to the non-resident shareholder:

				Rs	. lakhs
1977			•		35.68
1978					46 54
1979				49	54
Transfers of Hotel Managers of					

- *340. SHRI PRASENJIT BARMAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) what are the details of the rules and procedures followed by the 1TDC for effecting transfers of their Hotel Managers who are incharge of the ITDC Hotels in different parts of the country;
- (b) whether it is a fact that some transfers were effected arbitrary during the last one year; and
 - (c) if so, what are the reasons therefor?

THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA); (a) In accordance with the terms of appointment, all officers of I.T.D.C. including Hotel Managers are liable to be transferred anywhere in India or abroad. Transfers are made periodically, keeping in view operational, administrative and come-mercial requirements.

- (b) No, Sir.
- (c) Does not arise.

Power for Aluminium Barter Deal between Kerala and Tamil Nadu

*340 . SHRI S. KUMARAN: SHRI C. HARIDAS;

Will the Minister of STEEL AND MINES be pleased to state:

@Previously Starred Question transferred from the 30th June, 1980.

- (a) whether the Central Government have given any directive to the Tamil Nadu Government with regard to banning the power-for-aluminium barter deal between Kerala and Tamil Nadu: and
- (b) if so, what are the details in this regard?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) The Central Government had re~ ted all Static Governments concerned including the Government o'f Tamil Nadu to desist from entering '.nto barter agreements with producer of aluminium as these were contrary to the national policy for distribution of aluminium. The then Adviser to the Governor of Tamil Nadu and the Minister for Electricity of the Kerala Government have approached the Central Government to reconsider the matter and approve the barter agreement executed by MALCO with the Governments of Tamil Nadu and Kerala. In terms of the agreement MALCO would supply 3600 tonnes of EC grade aluminium to the nominees of the Kerala State Electricity Board in consideration o'f =upply of 72 million units of power from that Board. The matter is under consideration of the Central Government

Shortfall in the export of drug formulations

fO)1265. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that export of drug formulations from India is on the decline.
- if so, whether in 1979-80 export of formulations fell to Rs. 21.06 crores from Rs. 27.18 crores achieved in the previous year; and
- (c) if so, what are the reasons the therefor and whether export prospects in the current year so far also do, not show any improvement?
- @Previously Unstarred Question 811, transferred from the 23rd June, 1980.